

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

Review Application No. 35 of 1998

In

Original Application No. 626 of 1998

Allahabad this the 22nd day of December 1998

Hon'ble Mr. S.K. Agrawal, Member (J)

Jai Shankar Bajpai & another Applicants

Versus

Union of India & Others Respondents

Applicants By Advocate S

Sri A.B.L. Srivastava

OR D E R (By Circulation)

By Hon'ble Mr. S.K. Agrawal, Meber (J)

This review application has been filed against the order dated 02.9.98 by which interim stay order issued on 16.6.98, was vacated.

2. I perused the averments made in this review application and also perused the judgment order of this Tribunal dated 16.6.98.

3. Against such an order, no review application under Order 47 Rule 1 C.P.C. and section 22(3) of the

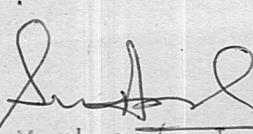
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Administrative Tribunals Act, 1985, is maintainable.

The applicant may seek modification of the order on the basis of new and developed facts, if any.

4. Therefore, this review application is dismissed, as not maintainable.

-M-


Member (S)

/M.M./